

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.08.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5052 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Pradeep Sot (Employee Rep) Vs. Bimal Kumar Agarwal & Anr.	Kamakshi Gupta
2.	I.A. No. 5053 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Anjali Bhardwaj Vs. Vivek Parti & Anr.	Akshay Sharma
3.	I.A. No. 5054 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Relineeurope GmbH Vs. KKSPUN India Ltd.	Munawwar Naseem

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